

**Dr. P. Subbarayan:** I know the hon. gentleman is very good at arithmetic. Still it is not as easy as he thinks.

**Shri Ram Krishan Gupta:** May I know whether the Ministry of Finance has been urged to give top priority for this project?

**Dr. P. Subbarayan:** Yes, Sir, we are trying to give as top a priority to it as possible.

वजीरावाद में पुल

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श्री भरत वर्षां

\*१५७०. { श्री नवल प्रभाकर :  
श्री प्रकाशवीर शास्त्री :

क्या परिवहन तथा संचार मंत्री १६ अगस्त, १९६० के अनारोक्ति प्रदेश संस्था १०७६ के उत्तर के मंड़ब में यह बताने की कृपा करेंगे कि यमुना नदी पर वजीरावाद, दिल्ली में एक नया सड़क का पुल बनाने में अब तक क्या प्रगति हुई है?

**प्रश्निक उद्घयन उपर्यात्री (श्री मीहिज्दीन)** उत्तरी हिस्से की नामीर का काम ठेकेदार को दिया जा चुका है और काम चालू है। पुल पर दोनों तरफ से मिलने वाली मुद्दों की तामीर का काम भी शुरू हो चुका है। संभव है कि पुल की तामीर १९६१ के अन्त तक पूरी हो जायगी।

I shall read it in English also.

The work of constructing the superstructure has since been awarded to a contractor and is in progress. The work on the construction of approach roads has also been taken up for execution. The bridge is expected to be completed by the end of 1961.

**श्री भरत वर्षां:** श्रीमान, मैं एक ही प्रश्न पूछना चाहता हूँ। पिछली बार भी कहा गया था और आज भी जवाब में कहा गया है कि सन १९६१ के पालिर तक इस पुल के बनाने का काम पूरा हो जायगा। मैं जानना चाहता हूँ कि क्या बिस रक्षातर में काम हो

रहा है उसको देखते हुए तब तक काम पूरा हो जाने की यह उम्मीद पूरी हो जायगी?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** As far as my report goes, the progress is going on rapidly and we hope it will be completed by the end of 1961.

### Seminar on Co-operative Education

**\*1572. Shrimati Malmoona Sultan:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether a Seminar on Co-operative Education was held in New Delhi in the fourth week of March 1961;

(b) if so, what problems were discussed therein; and

(c) what were the observations and recommendations made in the Seminar?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** (a) Yes. A Seminar on Co-operative Education was held by the All India Cooperative Union at New Delhi from 25th March, 1961 to 27th March, 1961.

(b) The Seminar discussed the following subjects:

(1) Organisational set up and financial arrangements for implementation of Co-operative education programme

(2) Co-operative education work in the field and co-ordination with other programmes.

(3) Achievements of the Education Programme.

(4) Arrangements for supervision, inspection and follow-up activities.

(5) Arrangements for production and supply of literature, teaching aids etc.

(6) Personnel problems.

(c) The final report of the Seminar has not yet been received.

**Shri Radha Raman:** May I know how many people attended this Seminar, from which States, and whether the report which is expected to come out as a result of this Seminar will be distributed to all Members of Parliament?

**Shri B. S. Murthy:** All the States were represented.

**Shri Shivananjappa:** May I know how many State Seminars have been held so far?

**Shri B. S. Murthy:** This is an All India Seminar, and arrangements will be made for Regional Seminars.

**Shri Tyagi:** What was the total expenditure incurred on this Seminar?

**Shri B. S. Murthy:** This Seminar is conducted by the All India Co-operative Union, not by the Government.

**Shri Tyagi:** Sir, can he not give the information? The All India Co-operative Union is an aided institution. The hon. Minister looks into all the details of its expenditure. Could he not give the total expenditure incurred, or the budgeted amount?

**Mr. Speaker:** The hon. Minister may not know. The All India Co-operative Union is a separate body. Possibly the hon. Member is also a Member of it.

**Shri B. S. Murthy:** The All India Co-operative Union is an autonomous body and Government has entrusted the training of co-operation to this body.

**Shri Tyagi:** Sir, if it is not a matter for the hon. Minister to bother about, why was the question admitted? I want to know how much was spent on this.

**Mr. Speaker:** Order, order. The hon. Minister is in charge of Development and Co-operation. Therefore he must keep himself in touch

with the various recommendations made. He takes note of the resolutions for implementing them. But it does not mean that everywhere an institution calls for a seminar he ought to know how much they have spent on tea and coffee and so on. No, no.

**Shri Harish Chandra Mathur:** Does this Ministry not contribute financially to it?

**Mr. Speaker:** This is a different question altogether. I am afraid hon. Members lose the main thread of it and go into small details. Do they want a seminar or not?

**Shri Tyagi:** I doubt. My feeling is that it was wasteful. Let me be satisfied on that issue.

**Mr. Speaker:** That is all right.

**Shri B. S. Murthy:** I am afraid the Seminar was not wasteful. The All India Co-operative Union is a responsible autonomous organisation and it has been entrusted with the training of co-operation. As far as the expenditure is concerned, I think we make grants to this Co-operative Union, it comes to us, and then we scrutinise the expenditure. But generally we will not ask how much money has been spent this way or that way.

**Shri Raghbir Sahai:** May I know what is the composition of this Seminar, how many officials and non-officials were invited, and from what category the non-officials were invited?

**Mr. Speaker:** I do not know if the hon. Minister knows those details.

**Shri B. S. Murthy:** Sir, I do not know those details.

**Shrimati Maimoona Sultan:** May I know by what time the report of this Seminar is expected?

**Shri B. S. Murthy:** Very soon.

**Shri Kalika Singh:** Laws on Co-operation differ from State to State. May I know whether in that Seminar

the point about making a uniform law for all the States was also discussed?

**Shri B. S. Murthy:** I have already read out the number of points discussed at the Seminar.

**Shri Harish Chandra Mathur:** Sir, I seek your guidance as to what sort of questions we can ask in respect of these autonomous bodies. Now we are having a spate of autonomous bodies to which financial assistance is also given by the various Ministries, and that is as good as being spent by the Ministries themselves. If the financial expenditure is a matter of detail, we do not know where we stand.

**Mr. Speaker:** Order, order. Hon. Members must be more careful at the time of establishing an autonomous corporation. When we ourselves voluntarily give away powers to autonomous corporations so that the executive authority need not stand in the way of their day-to-day administration, some powers will of course come by way of supervision to the hon. Minister, and to that extent I will allow questions to be put, but not beyond that. Otherwise, do not allow an autonomous corporation to come into being, or give it only small powers. With respect to the Ministries in charge of the autonomous corporations I will allow questions. Having entrusted the whole thing to the autonomous corporations by their own act, how are they condemning their own act? I am really surprised. The hon. Member is at liberty tomorrow, or even today, to introduce a repealing Bill, and if the House is with him it will repeal the relevant Act; and hon. Members might take charge of its administration through their Ministers. Therefore, there is this limit, and if hon. Member wants further details that is not possible. And so far as the limit is concerned, whenever I disallow, that is the limit.

**Shri B. S. Murthy:** May I submit, Sir, that this is not an autonomous

body created by the Parliament or Government. This is an entirely non-official organisation.

**Shri Braj Raj Singh:** It is not an autonomous body. That is the point, Sir.

**Mr. Speaker:** I believe I am also a member of that union. Long ago, that is, about eight or ten years ago, we were made members of it. A co-operative society is an independent organisation, not created by this Parliament, but it is created under a statute. More than ten people may join together, pool the resources and then work as a co-operative society. If any hon. Member is not satisfied with the working of the co-operative society, he may write to the registrar and have the registration cancelled, or any person who is interested as a shareholder can take charge of it.

On this question, we are only interested in the seminar to develop further the co-operative movement, of which the hon. Minister is in charge. Let us proceed to the next question now.

**Shri Tyagi:** On a point of order. You had ruled in the past that wherever some funds were advanced from the public exchequer, Parliament would have some type of control.

I find that seminars are held at Mussourie, Simla and other places. I want to know whether that body is working properly and also how much advance has been given to them by Government?

**Mr. Speaker:** The hon. Member may table a separate question, and then I shall consider it.

**Shri Braj Raj Singh:** At least we could have this information, namely, how much money has been advanced to this organisation for the whole year, if not for this seminar.

**Mr. Speaker:** That does not arise out of the main question.

**Shri Braj Raj Singh:** At least we can know how much has been advanced to this organisation for the whole year.

**Mr. Speaker:** All those things may be relevant or may not be relevant; I shall judge as and when the matter comes up before me.

Unfortunately, so far as the present question is concerned, it does not admit of questions regarding the financial implications or how much the Central Government have contributed towards this and so on. If a separate question is put, and if the amount involved is a large one, and not a small one, I shall certainly allow details to be given on the floor of the House.

**Keshavpur Sewage Treatment Plant, Delhi**

\*1573. **Shri P. C. Borooh:** Will the Minister of Health be pleased to state:

(a) whether the Keshavpur Sewage Treatment Plant in Delhi has been recently commissioned;

(b) if so, what is the total cost involved in it;

(c) what is its capacity; and

(d) what is the area intended to be catered by it?

**The Minister of Health (Shri Karmarkar):** (a) Yes, Sir.

(b) The cost involved is about Rs. 70 lakhs.

(c) It can treat 12 million gallons per day.

(d) It will serve a population of 4,00,000 i.e. Government and private colonies on both sides of Najafgarh Road and Cantonment.

**Shri P. C. Borooh:** May I know whether it is a fact that the installation of this plant was completed about three years ago but it has been commissioned only now? May I also know the reasons for this delay?

**Shri Karmarkar:** I remember to have given the reasons for the delay some time earlier; it is a fact that some delay has taken place. If you would permit me, I shall briefly summarise the reasons for the delay.

**Mr. Speaker:** How many are there?

**Shri Karmarkar:** The list runs to about three pages, but I can summarise it briefly.

**Mr. Speaker:** It may be laid on the Table of the House.

**Shri Karmarkar:** I shall place a statement showing the reasons on the Table of the House.

**Shri P. C. Borooh rose—**

**Mr. Speaker:** The hon. Member may go through the list and put questions later.

**Shri P. C. Borooh:** May I know what loss has been estimated in depreciation, in premature investment, and in maintenance of the plant during the idle period?

**Shri Karmarkar:** I do not think there is any loss on account of the maintenance of the plant, because the plant was not maintained. Regarding the loss that might have been caused on account of not treating the sewage into its proper purified effluent, as the hon. Member will appreciate, it is difficult to calculate it.

**आयुर्वेदिक चिकित्सा**

\*1574. श्री पद्म देव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भरकारी आयुर्वेदिक चिकित्सकों का बेतन-क्रम क्या है ;

(ख) क्या यह सच है कि भर्मी तक समस्त देश में बेतन-कर्मी में बड़ा अन्तर है ;

(ग) क्या यह भी सच है कि एलोपैथिक और आयुर्वेदिक चिकित्सकों के बेतन-कर्मी में भारी अन्तर है ; और